

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 838/2011
MA No. 1358/2011**

This the 11th day of September, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member(A)**

Dilip Kumar Saha

B-129/1, Sector-1,
M.B. Road,
Pushpa Vihar,
New Delhi-110017.

Applicant

(By Advocate: Mr.Pushpendra Yadav)

Versus

1. Union of India
Ministry of Defence
Through Defence Secretary
Room No.101, South Block,
New Delhi.
2. Mrs.Reta Menon
Secretary,
Ministry of Textiles,
Govt. of India, Room No.129,
Udyog Bhawan, New Delhi-110001.
3. Mr. S.K.Sharma
Secretary
Banking Division,
Ministry of Finance,
Govt. of India, Room No.35,
Jeeavan Deep Building,
3rd Floor, New Delhi-110001.
4. Mr. Ajay Tirkey
Joint Secretary (Establishment)
Ministry of Defence South Block,
New Delhi.

5. Mr.V.K. Tiwari
Deputy Director General (R&P)
Department of Posts,
Ministry of Posts,
Room No.225, Dak Bhawan,
New Delhi-110001.

6. Mr. V.K. Langan
Director (Establishment)
Ministry of Defence South Block,
New Delhi

7. Mr. A.K. Gambhir,
Assistant Financial Adviser (Establishment)
Ministry of Defence (Finance)
South Block, New Delhi

8. Mr.S.K. Dev
Under Secretary
Department of Revenue
Ministry of Finance, Room No.245,
North Block, New Delhi-110001.

9. Mr.S. Dass
Sector Officer (Civilian-II)
Ministry of Defence,
Room No.101, B-Wing,
Sena Bhawan, New Delhi-110011.

10. Secretary (Personnel)
Ministry of Personnel
Department of Personnel & Training,
North Block, New Delhi.

11. Shri R. Ramanujam
Joint Secretary
Department of Personnel
North Block, New Delhi.

12. Secretary
Union Public Service Commission
Dholpur House,
New Delhi.

Respondents

(By Advocate: Mr. R.N. Singh)

ORDER (ORAL)

By Hon'ble Justice B.P. Katakey, Member (J):

OA No. 838/2011

Learned counsel appearing for the applicant seeks permission and leave to withdraw the present Original Application (OA) with liberty to re-file the same. The prayer is allowed, OA stands dismissed with liberty to re-file the same, if so advised within a period of three weeks from today.

MA No. 1358/2011

In view of the order passed in OA, the MA stands disposed of.

(K.N. Shrivastava)
Member (A)

(Justice B.P. Katakey)
Member (J)

Bhupen/